	Annexure – 9 Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of CIRP:19.04.2021 (Order served to RP dated 11.08.2021); List of creditors as on:18.02.2022  List of other creditors (Other than financial creditors and operational creditors)  (Amount in												
Sl.	Name of creditor	Name of creditor Details of claim			Details of claim admitted					Amount of	Amount of	Amount of claim	Remarks, if any
No.		received								any mutual		under	
		Date of	Amount	Amount	Nature of	Amount covered by	Amount	Whether	claim	dues, that	admitted	verification	
		receipt	claimed	of claim	claim	security interest	covered by	related		may be set-			
				admitted			guarantee	party?		off			
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA